

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 08-04-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA(IBC)/434(CHE)2024
PETITION NUMBER : CP/IB/100/2023
NAME OF THE APPLICANT : Poompuhar Shipping Corporation Ltd
NAME OF THE RESPONDENT(S) : Nan Lian Ship Management LLC
UNDER SECTION : Sec 32 of NCLT Rules, 2016

ORDER

Ld. Counsel Mr. Athi Seshan for the Applicant. Ld. Counsel Mr. Ritwik is present.

This is an Application seeking condonation of delay and the reasons for the delay are stated in Para 3 of the application. Considering the facts and circumstances of the case the delay of 41 days in filing the additional reply affidavit in CP/IB/100/2023 is condoned.

In view of the above, IA(IBC)/434(CHE)/2024 is allowed and disposed off.

The main Application for filing the reply is not numbered yet and the **Registry is directed** to number the same.

CP/IB/100/2023 is already listed for hearing on 23.04.2024.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk